

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 123
(IB)-202(PB)/2017

IN THE MATTER OF:

Punjab National Bank

.... Applicant/petitioner

Vs.

Bhushan Power & Steel Limited

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 26.10.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR

Hon'ble President

Sh. S. K. MOHAPATRA,

Hon'ble Member (Technical)

PRESENTS:

For the Applicant/petitioner: -

For the respondent:

Mr. Abhinav Vashisht, Sr. Adv.,

Ms. Charu Bansal, Adv.

Mr. Ayush Sharma, Mr. Amit Kr. Bhattacharya, Adv.

Mr. Ramji Srinivasan, Sr. Adv., Mr. Bishwajit Dubey,

Mr. Spadan Biswar, Ms. Sreedeepta Bhattacharya,

Mr. Bunmeet Singh Grover, Ms. Sylodha Mohapatra,
Adv. for CoC.

Mr. Arjun Ashtana, Ms. Sreenita Ghosh, Adv.

Mr. Aaditya A. Pande, Adv.

Mr. Mrinal Bharat Ram, Adv.

Mr. Ashish Rana, Mr. Pronoy Chaudhary, Adv.

Mr. Sanjay Bhatt, Adv.


ORDER

On the request made by the counsel for the applicant, hearing is deferred to 20.11.2018.

All the application be listed on 20.11.2018.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)